ITEM NO.3 Court 5 (Video Conferencing)

SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 985/2021

KAJAL MANGAL MUKHI

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date: 21-01-2022 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Shantanu Kumar, AOR Dipti Singh, Adv

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Issue notice.

Tag along with Writ Petition (Civil) No.51 of 2020.

(Geeta Ahuja) Court Master (Anand Prakash)
Court Master